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## CONSTITUTION BILL.

(Amendment of Eighth Schedule)

DR. KARAN SINGH (Udhampur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. KARAN SINGH: I introduce the Bill.

## CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new article 41A)

ROOP NATH SHRI SINGH YADAV (Pratapgarh): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ROOP NATH SINGH YADAV: I introduce the Bill.

## (AMENDMENT) CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new article 332A)

ROOP NATH SINGH SHRI YADAV (Pratapgarh): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ROOP NATH SINGH YADAV: I introduce the Bill.

ALLOWANCES AND SALARY. PENSION OF MEMBERS OF PAR-LIAMENT (AMENDMENT) BILL\*

(Amendment of Sections 3, 4, etc.)

SHRI PURNANARAYAN SINHA (Tezpur): I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

The MR. DEPUTY-SPEAKER: question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

SHRI PURNANARAYAN SINHA: I introduce the Bill.

<sup>\*</sup>Published in Gazette of India Extraordinary, Part II, Section 2. dated 24-11-78.